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(c) if so, the action taken by Union Government on the request of U.P. Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Amount allocated to Government of Uttar Pradesh for Family Welfare Programme during current Plan period is as under:

Year	Amount Allocated		
	(Rs. in lakhs)		
1985-86	5682.02		
1986-87	4979.51		
1987-88	6385.63		
1988-89	5860.82		

- (b) Yes, Sir,
- (c) The State Government has been assured that arrears admissible on account of excess expenditure by the State Government will be reimbursed during 1988-89.

[English]

Decline in Vanaspati output

1741. SHRI KAMAL NATH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the output of Vanaspati has declined between February and June this year;
- (b) if so, the extent of decline in the output and the reasons for drop in production;
- (c) whether the Vanaspati Producer's Association has urged Government for a long term policy for allocation of imported edible oil; and
 - (d) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL

SUPPLIES (SHRI D. L. BAITHA): (a) and (b). The production of vanaspati for the period February to June, 1988 is given below:

Month	Production (in MT) 81,554		
February			
March	80,654		
April	73,692		
May	75,210		
June	82,005		

One of the main reasons for declining production is the shortage of timplate for packing of vanaspati.

- (c) Yes, Sir.
- (d) Due to fluctuations in production of edible oils in the country from year to year and other related factors like prices of edible oil in the international market and constraint of foreign exchange etc., it is not possible to have a long term policy for allocation of imported edible oils to the vanaspati industry. However, the position is reviewed from time to time to ensure the availability of vanaspati at reasonable prices to the consumers.

[Translation]

Setting up of Directorate of Passenger Amenities

- 1742. SHRI JAGDISH AWASTHI: Will the Minister of RAILWAYS be pleased to state:
- (a) the progress made in the setting up of the Directorate of Passenger Amenities; and
- (b) whether complaints of railway passengers are also proposed to be looked into by this Directorate?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). A Directorate of Passenger Amenities has already been set up to ensure effective coordination in policy formulation on passenger amenities. A machinery for the redressal of passenger complaints is already in existence.

New diesel engine sheds

1743. SHRI MADAN PANDEY: SHRI RAJKUMAR RAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government propose to construct diesel engine sheds at certain places; if so, the details thereof;
- (b) whether such a shed is also proposed to be constructed at Pipraich in Gorakhpur;
- (c) if so, the time by which action is likely to be taken in this regard; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir. The following diesel locomotives sheds are under construction:

Railway	Location	Gauge
Eastern	Jamalpur	Broad Gauge
Northern	Lucknow	Broad Gauge
North Eastern	lzatnagar	Metre Gauge
	(Bareilly)	
South Eastern	Bokaro	Broad Gauge
	Steel City	
Western	Kota	B oad Gauge
Western	Bhavnagar	Metre Gauge
Western	Pratapnagar	Narrow
		Gauge

- (b) No, Sir.
- (c) Does not arise.
- (d) Pipraich would not be a suitable location for a diesel shed for efficient Railway Operations in the area.

(English]

Hubli-Karwar rajiway line

- 1744. SHRI V. S. KRISHNA IYER: Will the Minister of RAILWAYS be pleased to state:
- (a) whether a survey has been undertaken to lay Hubli-Karwar railway line;
 - (b) if so, the details thereof;
- (c) whether Government propose to undertake the construction of this railway line; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) The length of the proposed new rail line is 186 km and its approximate cost Rs. 204 crores. It is assessed to be a financially unremunerative proposal.
- (c) and (d). No decision on its construction has been taken so far.

Grounding of Air India and Indian Airlines Boeings at Airports

1745. PROF. K.V. THOMAS: SHRI BHATTAM SRIRAMA MURTY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) the number of Boeing Planes and Airbuses of Indian Airlines and Air India grounded during the last three years;
- (b) the reasons for grounding these planes;
- (c) whether this grounding of Aircrafts has resulted in the cancellation of flights;
- (d) if so, the loss due to the grounding of Aircrafts;